Papers laid APREL 25, 1978 U.S. Nuclear Roy. Com-

[Shri H. N. Bahuguna]

Refineries Liimetd, for the year 1976-77.

- (2) Annual Report of the Cochin Refineries Limited, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-2165/78.]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LAW, JUSTICE AND COM-FANY AFFAIRS FOR 1978-79

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Lsw. Justice and Company Affairs for 1976-79. [Placed in Library. See No. LT-2166/78.]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF TOURISM AND CIVIL AVIATION FOR 1978-79

THE MIN'STER OF TOURISM AND CIVIL AVIATION (SHR PURU-SHOTTAM KAUSHIK): I beg to lay on the Tab'e a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation for 1978-79. [Pluced in Library. See No. LT-2167/78]

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Energy for 1978-79. [Placed in Libbrary. See No. LT-2168/78.]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATIONS FOR 1978-79 AND DEMANDS FOR GRANTS mission's decision re. supply of enriched Uranium to India (CA)

FOR EXPENDITURE OF CENTRAL GOVT. ON INDIAN POSTS AND TELEGRAPHS DEPTT. FOR 1978-79

THE MINISTER OF COMMUNICA-TIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table:—

- A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1978-79. [Placed in Library. See No. LT-2169/78.]
- (2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1978-79. [Placed in Library. See No. LT-2170/78.]

NOTIFICATIONS UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy each of Notification Nos, 86-Customs and 87-Customs (Hindi and English versions) published in Gazette of India dated the 25th April, 1978, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. Sce No. LT-2187/78.]

12.27 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORT-ANCE

U. S. NUCLEAR REGULATORY COMMIS-SION'S REPORTED DECISION TO IGNORE ITS CONTRACTUAL OBLIGATION TO SUP-PLY ENRICHED URANIUM TO INDIA

SHRI PRADYUMNA BAL (Jagatsinghpur): Sir, I call the attention of the Frime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—

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